

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 81 OF 2018**

**Dated: 8<sup>th</sup> May, 2019**

**In the matter of :**

**Maharashtra State Electricity Distribution Company Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **21.08.2019.**

**Court Master**

pk